

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-04-2025

Date : 10.04.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	29196/2025	10.04.2025	ABLAPL-3721/2025	DEBASISH SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-05-13		(Seat No-)
2	29197/2025	10.04.2025	ABLAPL-2538/2025	B. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-)
3	29199/2025	10.04.2025	ABLAPL-3743/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-)
4	29200/2025	10.04.2025	ABLAPL-3748/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Seat No-16)
5	29201/2025	10.04.2025	ABLAPL-3744/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	BAIL-2	(Seat No-10)
6	29207/2025	10.04.2025	CRLMP-164/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-10)
7	29208/2025	10.04.2025	ABLAPL-2863/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-10)
8	29209/2025	10.04.2025	ABLAPL-2705/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	BAIL-2	(Seat No-9)
9	29210/2025	10.04.2025	ABLAPL-1828/2025	AK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-9)
10	29211/2025	10.04.2025	ABLAPL-3092/2025	SK SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-9)
11	29212/2025	10.04.2025	ABLAPL-	PK MOHANTY	C.O.	COURT NO.	Order		(Seat

			3428/2025			17	Dtd. 2025-04-08		No-9)
12	29213/2025	10.04.2025	ABLAPL-3435/2025	AK BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	BAIL-1	(Seat No-14)
13	29214/2025	10.04.2025	ABLAPL-3519/2025	G SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-14)
14	29215/2025	10.04.2025	ABLAPL-3632/2025	J. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	BAIL-1	(Seat No-2)
15	29216/2025	10.04.2025	ABLAPL-3727/2025	DK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-2)
16	29217/2025	10.04.2025	ABLAPL-3736/2025	BC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-2)
17	29219/2025	10.04.2025	ABLAPL-8315/2024	B SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08		(Seat No-2)
18	29220/2025	10.04.2025	BLAPL-6956/2024	MD BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-08		(Seat No-2)
19	29221/2025	10.04.2025	BLAPL-6966/2024	MD BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-08		(Seat No-2)
20	29225/2025	10.04.2025	WP (C) - 9699/2025	BIKRAM BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
21	29232/2025	10.04.2025	WP (C) - 8809/2025	B. P. PANI	C.O.	COURT NO. 21	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
22	29237/2025	10.04.2025	WP (C) - 8135/2025	T K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-04-08		(Seat No-115)
23	29239/2025	10.04.2025	WP (C) - 8135/2025	M K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04-08		(Seat No-115)
24	29241/2025	10.04.2025	WP (C) - 8387/2025	S K SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-04-08	WRIT BRANCH-5	(Seat No-47)

25	29243/2025	10.04.2025	WP (C) - 8387/2025	U P BAG	C.O.	COURT NO. 21	Order Dtd. 2025-04- 08	WRIT BRANCH-5	(Seat No- 47)
26	29246/2025	10.04.2025	WP (C) - 7617/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 17	WRIT BRANCH-8	(Seat No- 43)
27	29249/2025	10.04.2025	WP (C) - 8266/2025	G R PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05- 05	WRIT BRANCH-4	(Seat No- 38)
28	29250/2025	10.04.2025	WP (C) - 9360/2025	A. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 08		(Seat No- 38)
29	29251/2025	10.04.2025	WP (C) - 9014/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 05		(Seat No- 38)
30	29253/2025	10.04.2025	WP (C) - 9353/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 05	WRIT BRANCH-6	(Seat No- 16)
31	29256/2025	10.04.2025	WP (C) - 9333/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
32	29257/2025	10.04.2025	ABLAPL- 3731/2025	PARTHA SARATHI DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 07		(Seat No- 114)
33	29258/2025	10.04.2025	WP (C) - 24199/2024	GYANENDRA KUMAR TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 08		(Seat No- 114)
34	29259/2025	10.04.2025	WP (C) - 9704/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 08		(Seat No- 114)
35	29261/2025	10.04.2025	WP (C) - 23479/2024	GYANENDRA TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 08		(Seat No- 114)
36	29262/2025	10.04.2025	WP (C) - 30270/2024	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 08		(Seat No- 114)
37	29263/2025	10.04.2025	ABLAPL- 2265/2025	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 08		(Seat No- 114)
38	29264/2025	10.04.2025	WP (C) - 9373/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-		(Seat No- 114)

							08		
39	29268/2025	10.04.2025	MATA-48/2025	N R PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-05-15		(Seat No-114)
40	29270/2025	10.04.2025	WA-1303/2024	B.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-04-07	WRIT APPEAL	(Seat No-4)
41	29273/2025	10.04.2025	WA-1327/2024	B K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-04-07	WRIT APPEAL	(Seat No-4)
42	29275/2025	10.04.2025	WA-1261/2024	B K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-04-07	WRIT APPEAL	(Seat No-5)
43	29297/2025	10.04.2025	ABLAPL-1379/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-04-07		(Seat No-5)
44	29302/2025	10.04.2025	ABLAPL-14622/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Seat No-5)
45	29305/2025	10.04.2025	ABLAPL-3615/2025	SATYABRATA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	BAIL-2	(Seat No-18)
46	29306/2025	10.04.2025	ABLAPL-3336/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-18)
47	29307/2025	10.04.2025	ABLAPL-3383/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-18)
48	29308/2025	10.04.2025	ABLAPL-2898/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	BAIL-1	(Seat No-3)
49	29309/2025	10.04.2025	ABLAPL-539/2025	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07		(Seat No-3)
50	29310/2025	10.04.2025	CRLMC-1382/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-3)
51	29311/2025	10.04.2025	WP (C) - 32534/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-3)
52	29318/2025	10.04.2025	ABLAPL-1094/2025	HS PAIKRAYA	C.O.	COURT NO. 2 OLD	Order Dtd.	BAIL-2	(Seat No-

							2025-04-08		18)
53	29319/2025	10.04.2025	ABLAPL-836/2025	K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	BAIL-2	(Seat No-11)
54	29320/2025	10.04.2025	ABLAPL-1227/2025	DK NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-11)
55	29321/2025	10.04.2025	WP (C) - 9069/2025	S.S.PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-02	WRIT BRANCH-5	(Seat No-22)
56	29322/2025	10.04.2025	WP (C) - 4817/2025	S K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	WRIT BRANCH-3	(Seat No-33)
57	29323/2025	10.04.2025	ABLAPL-12583/2024	U DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-33)
58	29324/2025	10.04.2025	WP (C) - 8978/2025	S.S.PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
59	29325/2025	10.04.2025	WP (C) - 3857/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-111)
60	29326/2025	10.04.2025	WP (C) - 1294/2025	S.K.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-04-07	WRIT BRANCH-5	(Seat No-20)
61	29327/2025	10.04.2025	WP (C) - 4004/2025	K C SAMAL	C.O.	COURT NO. 9	Order Dtd. 2025-04-09	WRIT BRANCH-4	(Seat No-17)
62	29328/2025	10.04.2025	WP (C) - 5078/2025	U.P.BAG	C.O.	COURT NO. 9	Order Dtd. 2025-04-07	WRIT BRANCH-4	(Seat No-37)
63	29329/2025	10.04.2025	WP (C) - 7008/2025	K.C.PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-7	(Seat No-15)
64	29330/2025	10.04.2025	WP (C) - 5348/2025	M NAYAK	C.O.	COURT NO. 9	Order Dtd. 2025-04-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
65	29331/2025	10.04.2025	WP (C) - 9773/2025	P.K.DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-21	WRIT BRANCH-6	(Seat No-36)
66	29332/2025	10.04.2025	WP (C) -	R SAMAL	C.O.	COURT NO.	Order	WRIT	(Seat

			9585/2025			9	Dtd. 2025-05-06	BRANCH-1	No-30)
67	29333/2025	10.04.2025	WP (C) - 32701/2024	N K ROUT	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-5	(Seat No-32)
68	29334/2025	10.04.2025	CONTC- 10079/2023	S SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-04-09	CONTEMPT	(Seat No-6)
69	29335/2025	10.04.2025	WP (C) - 6397/2025	S.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2025-04-08		(Seat No-6)
70	29336/2025	10.04.2025	WP (C) - 9544/2025	P.K.LENKA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08		(Seat No-6)
71	29337/2025	10.04.2025	WP (C) - 7980/2025	L.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-2	(Seat No-45)
72	29338/2025	10.04.2025	WP (C) - 9798/2025	R.K.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-04-09	WRIT BRANCH-7	(Seat No-5)
73	29339/2025	10.04.2025	WP (C) - 9831/2025	J.LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-05-07	WRIT BRANCH-8	(Seat No-39)
74	29340/2025	10.04.2025	WP (C) - 26188/2024	P.BASTIA	C.O.	COURT NO. 6	Order Dtd. 2025-04-09		(Seat No-39)
75	29341/2025	10.04.2025	RSA- 36/2025	BIRENDRA KUMAR PARDHI	C.O.	COURT NO. 12	Order Dtd. 2025-05-12	SECOND APPEAL	(Seat No-4)
76	29343/2025	10.04.2025	CRLA- 892/2024	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-20		(Seat No-4)
77	29345/2025	10.04.2025	ABLAPL- 8771/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-14	BAIL-2	(Seat No-9)
78	29347/2025	10.04.2025	WP (C) - 16124/2022	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-7	(Seat No-5)
79	29348/2025	10.04.2025	WP (C) - 16124/2022	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-03	WRIT BRANCH-7	(Seat No-5)

80	29349/2025	10.04.2025	WP (C) - 6124/2022	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Seat No- 28)
81	29350/2025	10.04.2025	WP (C) - 4286/2025	Y DAS	C.O.	COURT NO. 2 OLD		WRIT BRANCH-6	(Seat No- 26)
82	29351/2025	10.04.2025	WP (C) - 16124/2022	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 03	WRIT BRANCH-7	(Seat No-5)
83	29355/2025	10.04.2025	CONTC- 5492/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No-5)
84	29358/2025	10.04.2025	CONTC- 6066/2024	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No-5)
85	29359/2025	10.04.2025	CONTC- 6227/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No-5)
86	29360/2025	10.04.2025	CONTC- 6857/2024	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No-5)
87	29361/2025	10.04.2025	CONTC- 5491/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No-5)
88	29364/2025	10.04.2025	WP (C) - 38615/2023	H TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-3	(Seat No- 51)
89	29366/2025	10.04.2025	WP (C) - 38615/2023	G N SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-3	(Seat No- 51)
90	29367/2025	10.04.2025	WP (C) - 9547/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-8	(Seat No- 39)
91	29369/2025	10.04.2025	WP (C) - 9824/2025	B SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04- 16		(Seat No- 39)
92	29371/2025	10.04.2025	WP (C) - 7273/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09		(Seat No- 39)
93	29373/2025	10.04.2025	WP (C) - 9523/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09		(Seat No- 39)

94	29376/2025	10.04.2025	WP (C) - 9517/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09	WRIT BRANCH-7	(Seat No- 10)
95	29377/2025	10.04.2025	ABLAPL- 8365/2024	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 08		(Seat No- 10)
96	29379/2025	10.04.2025	ABLAPL- 13413/2024	PK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 08		(Seat No- 10)
97	29381/2025	10.04.2025	WP (C) - 9517/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-7	(Seat No- 10)
98	29382/2025	10.04.2025	ABLAPL- 2986/2025	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 08	BAIL-2	(Seat No- 12)
99	29383/2025	10.04.2025	WP (C) - 9867/2025	S K SUNDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No- 12)
100	29385/2025	10.04.2025	WP (C) - 9441/2025	P L MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-7	(Seat No- 48)
101	29388/2025	10.04.2025	WP (C) - 9685/2025	G S MOHANTY	C.O.	COURT NO. 2 OLD		WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
102	29389/2025	10.04.2025	WP (C) - 3534/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 08	WRIT BRANCH-8	(Seat No- 39)
103	29390/2025	10.04.2025	ABLAPL- 401/2025	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 08	BAIL-2	(Seat No- 10)
104	29392/2025	10.04.2025	WP (C) - 17510/2017	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 08	WRIT BRANCH-1	(Seat No- 31)
105	29393/2025	10.04.2025	ABLAPL- 3031/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	BAIL-2	(Seat No- 16)
106	29395/2025	10.04.2025	WP (C) - 24101/2023	RAJAKISHORE SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Seat No- 11)
107	29396/2025	10.04.2025	ABLAPL- 1143/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-04-		(Seat No- 11)

							08		
108	29398/2025	10.04.2025	ABLAPL-1561/2025	BN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-04-08		(Seat No-11)
109	29399/2025	10.04.2025	ABLAPL-2116/2025	HK DASH	C.O.	COURT NO. 1	Order Dtd. 2025-04-08		(Seat No-11)
110	29400/2025	10.04.2025	ABLAPL-2132/2025	HK DASH	C.O.	COURT NO. 1	Order Dtd. 2025-04-08	BAIL-2	(Seat No-10)
111	29402/2025	10.04.2025	RSA-18/2016	M M PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-21	SECOND APPEAL	(Seat No-6)
112	29403/2025	10.04.2025	ABLAPL-3734/2025	G BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-08		(Seat No-6)
113	29405/2025	10.04.2025	ABLAPL-44/2025	D SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-08		(Seat No-6)
114	29406/2025	10.04.2025	RSA-31/2024	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-07-28	SECOND APPEAL	(Seat No-4)
115	29407/2025	10.04.2025	ABLAPL-14970/2024	D SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-04-08		(Seat No-4)
116	29409/2025	10.04.2025	WP (C) - 35728/2022	A K SWIAN	C.O.	COURT NO. 22	Order Dtd. 2025-04-30	WRIT BRANCH-5	(Seat No-47)
117	29410/2025	10.04.2025	ABLAPL-1574/2025	S BARIK	C.O.	COURT NO. 22	Order Dtd. 2025-04-08	BAIL-2	(Seat No-10)
118	29412/2025	10.04.2025	ABLAPL-3711/2025	KC PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-04-07		(Seat No-10)
119	29414/2025	10.04.2025	FAO-371/2019	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-05-07	MISC. APPEAL SEC.	(Seat No-9)
120	29416/2025	10.04.2025	CRLREV-481/2022	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-03-13	CRIMINAL REVISION	(Seat No-4)
121	29420/2025	10.04.2025	WP (C) - 16408/2019	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd.	WRIT BRANCH-4	(Seat No-

							2025-04-05		19)
122	29425/2025	10.04.2025	WP (C) - 16765/2019	U P BAG	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
123	29428/2025	10.04.2025	WP (C) - 16771/2019	U P BAG	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
124	29429/2025	10.04.2025	WP (C) - 16774/2019	U P BAG	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
125	29433/2025	10.04.2025	WP (C) - 18020/2019	U P BAG	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-8	(Seat No-41)
126	29435/2025	10.04.2025	WP (C) - 18019/2019	U P BAG	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-8	(Seat No-41)
127	29438/2025	10.04.2025	WP (C) - 16237/2019	U P BAG	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-1	(Seat No-4)
128	29440/2025	10.04.2025	WP (C) - 16766/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
129	29443/2025	10.04.2025	WP (C) - 16762/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
130	29445/2025	10.04.2025	WP (C) - 16768/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
131	29446/2025	10.04.2025	WP (C) - 16773/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
132	29447/2025	10.04.2025	WP (C) - 16776/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
133	29448/2025	10.04.2025	WP (C) - 17500/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-8	(Seat No-40)
134	29449/2025	10.04.2025	WP (C) - 7346/2019	M R ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2019-04-05		(Seat No-40)
135	29450/2025	10.04.2025	WP (C) -	PK MOHANTY	C.O.	COURT NO.	Order		(Seat

			9606/2025			23	Dtd. 2025-04-07		No-40)
136	29451/2025	10.04.2025	WP (C) - 16779/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
137	29452/2025	10.04.2025	WP (C) - 16778/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
138	29453/2025	10.04.2025	WP (C) - 16770/2019	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-05	WRIT BRANCH-7	(Seat No-18)
139	29454/2025	10.04.2025	FAO- 372/2019	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-05-07	MISC. APPEAL SEC.	(Seat No-9)
140	29455/2025	10.04.2025	WP (C) - 35517/2022	S. C. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-04-09	WRIT BRANCH-3	(Seat No-28)
141	29456/2025	10.04.2025	WP (C) - 31915/2024	G. R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-04-09		(Seat No-28)
142	29457/2025	10.04.2025	WP (C) - 11797/2024	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-06-19	WRIT BRANCH-1	(Seat No-4)
143	29458/2025	10.04.2025	WP (C) - 10844/2017	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-04-09	WRIT BRANCH-8	(Seat No-41)
144	29459/2025	10.04.2025	WP (C) - 10844/2017	D. N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-09	WRIT BRANCH-8	(Seat No-41)
145	29460/2025	10.04.2025	WP (C) - 9865/2025	P. K. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-41)
146	29461/2025	10.04.2025	WP (C) - 9794/2025	P. C. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04-09		(Seat No-41)
147	29462/2025	10.04.2025	WP (C) - 9597/2025	K. C. PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-04-09	WRIT BRANCH-1	(Seat No-30)
148	29463/2025	10.04.2025	WP (C) - 9577/2025	K. C. PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-04-09	WRIT BRANCH-4	(Seat No-19)

149	29464/2025	10.04.2025	WP (C) - 9331/2025	S. C. MEKAP	C.O.	COURT NO. 21	Order Dtd. 2025-04- 09		(Seat No- 19)
150	29466/2025	10.04.2025	WP (C) - 7983/2025	N. K. ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-04- 09	WRIT BRANCH-3	(Seat No- 28)
151	29467/2025	10.04.2025	WP (C) - 8015/2025	N. K. ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-04- 09		(Seat No- 28)
152	29468/2025	10.04.2025	WP (C) - 3304/2025	A. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06- 18		(Seat No- 28)
153	29469/2025	10.04.2025	WP (C) - 2270/2025	YASHOBANTA	C.O.	COURT NO. 21	Order Dtd. 2025-04- 09	WRIT BRANCH-6	(Seat No- 25)
154	29471/2025	10.04.2025	MACA- 833/2024	P. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-03- 27		(Seat No- 25)
155	29472/2025	10.04.2025	CMP- 517/2025	M. BARAL	C.O.	COURT NO. 8	Order Dtd. 2025-04- 08		(Seat No- 25)
156	29474/2025	10.04.2025	CONTC- 1166/2025	BIKRAM BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-04- 08		(Seat No- 25)
157	29475/2025	10.04.2025	CRLMC- 3673/2024	K. C. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-04- 08	CRIMINAL MISC	(Seat No-3)
158	29476/2025	10.04.2025	WP (C) - 6916/2025	A.B.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-04- 08	WRIT BRANCH-3	(Seat No- 14)
159	29477/2025	10.04.2025	WP (C) - 8250/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 25	WRIT BRANCH-2	(Seat No-6)
160	29478/2025	10.04.2025	TRP (C) - 87/2025	S.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-05- 09		(Seat No-6)
161	29479/2025	10.04.2025	TRP (C) - 37/2025	K.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-04- 08		(Seat No-6)
162	29480/2025	10.04.2025	TRPCRL- 5/2025	A.K.BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-04-		(Seat No-6)

							07		
163	29481/2025	10.04.2025	TRPCRL-4/2025	N.C.SINHA	C.O.	COURT NO. 14	Order Dtd. 2025-04-08		(Seat No-6)
164	29482/2025	10.04.2025	CRLMC-1058/2025	M. D. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-04-08		(Seat No-6)
165	29483/2025	10.04.2025	WP (C) - 9778/2025	S.BISWAL	C.O.	COURT NO. 14	Order Dtd. 2025-05-16	WRIT BRANCH-8	(Seat No-39)
166	29484/2025	10.04.2025	FAO-145/2025	SARAT SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-04-08		(Seat No-39)
167	29485/2025	10.04.2025	WP (C) - 9625/2025	N.MALLICK	C.O.	COURT NO. 14	Order Dtd. 2025-04-09	WRIT BRANCH-8	(Seat No-39)
168	29487/2025	10.04.2025	WP (C) - 9259/2025	B. K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-04-07		(Seat No-39)
169	29488/2025	10.04.2025	CMP-502/2025	T. R. DAS	C.O.	COURT NO. 14	Order Dtd. 2025-04-07		(Seat No-39)
170	29489/2025	10.04.2025	FAO-138/2025	SARAT SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-04-08		(Seat No-39)
171	29490/2025	10.04.2025	CMP-519/2025	D.P.DASH	C.O.	COURT NO. 8	Order Dtd. 2025-05-06		(Seat No-39)
172	29491/2025	10.04.2025	CRLMP-160/2025	B.TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2025-04-08		(Seat No-39)
173	29492/2025	10.04.2025	CRLMP-162/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2025-04-08		(Seat No-39)
174	29493/2025	10.04.2025	CRLMP-158/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2025-04-08		(Seat No-39)
175	29494/2025	10.04.2025	WP (C) - 9459/2025	N.K.ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH-7	(Seat No-5)
176	29495/2025	10.04.2025	WP (C) - 9920/2025	P.BEHERA	C.O.	COURT NO. 8	Order Dtd.	WRIT BRANCH-4	(Seat No-

							2025-04-09		37)
177	29496/2025	10.04.2025	WP (C) - 9918/2025	P.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-37)
178	29497/2025	10.04.2025	WP (C) - 9916/2025	P.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-37)
179	29498/2025	10.04.2025	WP (C) - 9686/2025	P.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-04-16	WRIT BRANCH-7	(Seat No-5)
180	29501/2025	10.04.2025	WP (C) - 9704/2025	P.C.DAS	C.O.	COURT NO. 8	Order Dtd. 2025-04-08		(Seat No-5)
181	29502/2025	10.04.2025	WP (C) - 503/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
182	29503/2025	10.04.2025	WP (C) - 503/2025	D.D.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
183	29504/2025	10.04.2025	WP (C) - 41522/2023	L.D.PANDA	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
184	29506/2025	10.04.2025	WP (C) - 8579/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
185	29507/2025	10.04.2025	WP (C) - 507/2025	MADAN DAS	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
186	29508/2025	10.04.2025	WP (C) - 507/2025	N.K.ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
187	29509/2025	10.04.2025	WP (C) - 6382/2025	D.D.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-04-08		(Seat No-121)
188	29510/2025	10.04.2025	WP (C) - 8864/2025	M.K.PANI	C.O.	COURT NO. 8	Order Dtd. 2025-04-08		(Seat No-121)
189	29511/2025	10.04.2025	MACA-903/2024	P.K.LENKA	C.O.	COURT NO. 8	Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-1)
190	29512/2025	10.04.2025	MACA-	J.DEHURY	C.O.	COURT NO.	Order	MISC.	(Seat

			903/2024			8	Dtd. 2025-04-07	APPEAL SEC.	No-1)
191	29513/2025	10.04.2025	MACA- 116/2025	BISWAJIT MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-04-07		(Seat No-1)
192	29514/2025	10.04.2025	MACA- 116/2025	J.DEHURY	C.O.	COURT NO. 8	Order Dtd. 2025-04-07		(Seat No-1)
193	29515/2025	10.04.2025	MACA- 924/2024	S SWAIN	C.O.	COURT NO. 8	Order Dtd. 2025-04-07		(Seat No-1)
194	29516/2025	10.04.2025	MACA- 924/2024	P K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-04-07		(Seat No-1)
195	29517/2025	10.04.2025	MACA- 175/2024	B MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-1)
196	29518/2025	10.04.2025	MACA- 175/2024	S SWAIN	C.O.	COURT NO. 8	Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-1)
197	29519/2025	10.04.2025	CONTC- 33/2025	K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-1)
198	29520/2025	10.04.2025	CONTC- 30/2025	P K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-1)
199	29521/2025	10.04.2025	CONTC- 37/2025	G D MALLICK	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-1)
200	29522/2025	10.04.2025	CONTC- 29/2025	P K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-1)
201	29523/2025	10.04.2025	CONTC- 26/2025	M/S DR. PURUSOTTAM CHULI	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-1)
202	29524/2025	10.04.2025	CRLMC- 4196/2023	K K NATH	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	CRIMINAL MISC	(Seat No-7)
203	29525/2025	10.04.2025	CRLMC- 3107/2023	K K NATH	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	CRIMINAL MISC	(Seat No-5)

204	29526/2025	10.04.2025	CONTC-28/2025	P K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-5)
205	29527/2025	10.04.2025	CONTC-34/2025	K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-5)
206	29528/2025	10.04.2025	WP (C) - 31611/2024	R R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-23	WRIT BRANCH-8	(Seat No-39)
207	29529/2025	10.04.2025	WP (C) - 5284/2022	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH-2	(Seat No-34)
208	29530/2025	10.04.2025	WP (C) - 5284/2022	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH-2	(Seat No-34)
209	29534/2025	10.04.2025	CRLMC-755/2025	R.K.SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(Seat No-34)
210	29535/2025	10.04.2025	CRLMC-4380/2024	M.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-29		(Seat No-34)
211	29536/2025	10.04.2025	CRLMC-1290/2025	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2025-05-08		(Seat No-34)
212	29537/2025	10.04.2025	CMP-178/2025	P.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-04-03		(Seat No-34)
213	29539/2025	10.04.2025	CMP-178/2025	B.R.SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-04-03		(Seat No-34)
214	29540/2025	10.04.2025	WP (C) - 9835/2025	D. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-04-09	WRIT BRANCH-2	(Seat No-6)
215	29541/2025	10.04.2025	CMP-171/2025	B.R.SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-04-03		(Seat No-6)
216	29542/2025	10.04.2025	CMP-171/2025	P.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-04-03		(Seat No-6)
217	29543/2025	10.04.2025	WP (C) - 29552/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-		(Seat No-6)

							09		
218	29544/2025	10.04.2025	CMP-1118/2024	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(Seat No-6)
219	29545/2025	10.04.2025	CMP-1501/2024	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Seat No-6)
220	29546/2025	10.04.2025	WP (C) - 29317/2024	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-04		(Seat No-6)
221	29547/2025	10.04.2025	CMP-460/2025	T.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-04-03		(Seat No-6)
222	29548/2025	10.04.2025	CMP-442/2025	B.N.MUDULI	C.O.	COURT NO. 12	Order Dtd. 2025-04-03		(Seat No-6)
223	29549/2025	10.04.2025	CMP-362/2025	M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Seat No-6)
224	29550/2025	10.04.2025	CMP-434/2025	B.P.TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Seat No-6)
225	29551/2025	10.04.2025	CMP-415/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17		(Seat No-6)
226	29552/2025	10.04.2025	ABLAPL-3287/2025	BADRINARAYAN PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-08		(Seat No-6)
227	29553/2025	10.04.2025	CMP-133/2025	S.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-21		(Seat No-6)
228	29554/2025	10.04.2025	CRLMC-3607/2024	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-6)
229	29555/2025	10.04.2025	WP (C) - 4010/2025	KK PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09	WRIT BRANCH-4	(Seat No-17)
230	29556/2025	10.04.2025	CRLA-403/2025	R.K.MALLIK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-17)
231	29557/2025	10.04.2025	CRLA-402/2025	S.K.ROUT	C.O.	COURT NO. 15	Order Dtd.		(Seat No-

							9999-12-31		17)
232	29558/2025	10.04.2025	CRLMC-656/2023	B SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-22	CRIMINAL MISC	(Seat No-1)
233	29559/2025	10.04.2025	CRLMC-1295/2025	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-08		(Seat No-1)
234	29560/2025	10.04.2025	CRLMC-1391/2025	P.K.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-09		(Seat No-1)
235	29561/2025	10.04.2025	CRLMC-1387/2025	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-09		(Seat No-1)
236	29562/2025	10.04.2025	FAO-754/2018	B SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-9)
237	29563/2025	10.04.2025	CRLMC-1373/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-09		(Seat No-9)
238	29564/2025	10.04.2025	CRLMC-1320/2025	S.NAYAK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-9)
239	29565/2025	10.04.2025	CRLMC-1374/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-09		(Seat No-9)
240	29566/2025	10.04.2025	CRLMC-1376/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-09		(Seat No-9)
241	29567/2025	10.04.2025	CRLMC-1386/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-09		(Seat No-9)
242	29568/2025	10.04.2025	CRLMC-1396/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-09		(Seat No-9)
243	29569/2025	10.04.2025	RSA-485/2024	ANANT DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-08		(Seat No-9)
244	29574/2025	10.04.2025	WP (C) - 7756/2025	S. C. DEVDASH	C.O.	COURT NO. 12	Order Dtd. 2025-03-21	WRIT BRANCH-1	(Seat No-31)
245	29576/2025	10.04.2025	ABLAPL-	P K DAS	C.O.	COURT NO.	Order	BAIL-2	(Seat

			10594/2023			12	Dtd. 2025-04-09		No-7)
246	29577/2025	10.04.2025	WP (C) - 15029/2024	ANUP KUMAR BOSE	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	WRIT BRANCH-6	(Seat No-26)
247	29578/2025	10.04.2025	ABLAPL- 12635/2022	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-04-09	BAIL-1	(Seat No-1)
248	29579/2025	10.04.2025	CRLMC- 2210/2024	RAKESH KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No-7)
249	29580/2025	10.04.2025	SA- 335/1998	L D PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25	SECOND APPEAL	(Seat No-4)
250	29581/2025	10.04.2025	FAO- 84/2017	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
251	29582/2025	10.04.2025	ABLAPL- 3707/2025	S. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-07	BAIL-2	(Seat No-9)
252	29583/2025	10.04.2025	WP (C) - 9562/2025	M. M. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-04-29		(Seat No-9)
253	29586/2025	10.04.2025	ABLAPL- 3983/2025	A PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-09	BAIL-2	(Seat No-16)
254	29587/2025	10.04.2025	ABLAPL- 3746/2025	GD MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-16)
255	29588/2025	10.04.2025	ABLAPL- 3833/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-16)
256	29589/2025	10.04.2025	ABLAPL- 3830/2025	LD PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-1	(Seat No-4)
257	29590/2025	10.04.2025	ABLAPL- 3827/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-11)
258	29591/2025	10.04.2025	ABLAPL- 3826/2025	SK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-11)

259	29592/2025	10.04.2025	ABLAPL-3825/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-11)
260	29593/2025	10.04.2025	ABLAPL-3819/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-17)
261	29594/2025	10.04.2025	ABLAPL-2444/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-17)
262	29595/2025	10.04.2025	WP (C) - 8324/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	WRIT BRANCH-3	(Seat No-28)
263	29596/2025	10.04.2025	ABLAPL-3918/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-28)
264	29597/2025	10.04.2025	ABLAPL-3831/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-12)
265	29598/2025	10.04.2025	ABLAPL-3822/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-12)
266	29599/2025	10.04.2025	WP (C) - 9485/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	WRIT BRANCH-7	(Seat No-5)
267	29600/2025	10.04.2025	ABLAPL-3794/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-5)
268	29601/2025	10.04.2025	ABLAPL-1834/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	BAIL-1	(Seat No-2)
269	29603/2025	10.04.2025	ABLAPL-1140/2025	JYOTISH RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	BAIL-2	(Seat No-18)
270	29604/2025	10.04.2025	ABLAPL-36/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-18)
271	29605/2025	10.04.2025	ABLAPL-1561/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-18)
272	29606/2025	10.04.2025	WP (C) - 9741/2025	D. K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-	WRIT BRANCH-3	(Seat No-12)

							08		
273	29218/2025	10.04.2025	ABLAPL-3733/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-04-07		(Seat No-12)
274	29223/2025	10.04.2025	MACA-513/2016	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-09	MISC. APPEAL SEC.	(Seat No-7)
275	29228/2025	10.04.2025	MACA-176/2023	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-06	MISC. APPEAL SEC.	(Seat No-1)
276	29230/2025	10.04.2025	ABLAPL-3821/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-04-09	BAIL-2	(Seat No-11)
277	29234/2025	10.04.2025	CRLMC-1365/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-04-08		(Seat No-11)
278	29238/2025	10.04.2025	WP (C) - 1757/2013	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2025-04-08	WRIT BRANCH-7	(Seat No-10)
279	29244/2025	10.04.2025	WP (C) - 39845/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-04-04	WRIT BRANCH-1	(Seat No-49)
280	29254/2025	10.04.2025	WPC (OAC) - 4498/2012	KABITA PATRA	GENERAL		Order Dtd. 2022-02-18	OA Branch	(Seat No-1)
281	29267/2025	10.04.2025	WP (C) - 2703/2018	JAGADIP SAHOO	GENERAL		Petition With Annexures		(Seat No-1)
282	29271/2025	10.04.2025	WP (C) - 9688/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
283	29272/2025	10.04.2025	WP (C) - 9814/2025	DR JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
284	29274/2025	10.04.2025	WP (C) - 3320/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-04-09	WRIT BRANCH-5	(Seat No-22)
285	29277/2025	10.04.2025	ABLAPL-3850/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-09		(Seat No-22)
286	29278/2025	10.04.2025	ABLAPL-3868/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-		(Seat No-22)

							09		
287	29286/2025	10.04.2025	WP (C) - 31170/2024	CHINMAYA KUMAR SAHU	GENERAL		Order Dtd. 2025-04- 09		(Seat No- 22)
288	29295/2025	10.04.2025	WP (C) - 3320/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-04- 09	WRIT BRANCH-5	(Seat No- 22)
289	29299/2025	10.04.2025	ABLAPL- 3817/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-04- 09	BAIL-1	(Seat No-4)
290	29303/2025	10.04.2025	ABLAPL- 3814/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-04- 09		(Seat No-4)
291	29317/2025	10.04.2025	ABLAPL- 3775/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-04- 09		(Seat No-4)
292	29465/2025	10.04.2025	WP (C) - 42937/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01- 16	WRIT BRANCH-2	(Seat No- 45)
293	29470/2025	10.04.2025	WP (C) - 3748/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02- 13	WRIT BRANCH-5	(Seat No- 21)
294	29473/2025	10.04.2025	WP (C) - 5670/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03- 13	WRIT BRANCH-3	(Seat No- 12)
295	29486/2025	10.04.2025	WP (C) - 6925/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04- 02	WRIT BRANCH-3	(Seat No- 14)
296	29499/2025	10.04.2025	WP (C) - 9617/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03- 26	WRIT BRANCH-1	(Seat No-1)
297	29500/2025	10.04.2025	CMP- 541/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04- 10		(Seat No-1)
298	29570/2025	10.04.2025	WP (C) - 4884/2020	ASUTOSH ROUT	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH)	(Seat No- 112)
299	29573/2025	10.04.2025	ABLAPL- 942/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01- 31		(Seat No- 112)
300	29575/2025	10.04.2025	ABLAPL- 846/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd.	BAIL-2	(Seat No-

							2025-01-29		12)
301	29198/2025	10.04.2025	ABLAPL-3701/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-04-07		(Seat No-12)
302	29202/2025	10.04.2025	ABLAPL-3291/2025	P. B. SENAPATI	GENERAL		Order Dtd. 2025-03-27		(Seat No-12)
303	29203/2025	10.04.2025	ABLAPL-3702/2025	P. B. SENAPATI	GENERAL		Order Dtd. 2025-05-13	BAIL-2	(Seat No-10)
304	29204/2025	10.04.2025	BLAPL-4356/2024	JIBAN JYOTI PRADHAN	GENERAL		Order Dtd. 2025-01-15		(Seat No-10)
305	29205/2025	10.04.2025	CRLMC-1169/2025	SEJAL NAYAK	GENERAL		Order Dtd. 2025-03-27		(Seat No-10)
306	29206/2025	10.04.2025	CRLMC-1308/2025	SEJAL NAYAK	GENERAL		Order Dtd. 2025-04-04	CRIMINAL MISC	(Seat No-2)
307	29222/2025	10.04.2025	OJC-11578/2000	Y.DAS	GENERAL		Order Dtd. 2014-11-14		(Seat No-2)
308	29224/2025	10.04.2025	TRP (C) - 279/2023	J.D.MUDULI	GENERAL		Order Dtd. 2024-07-01	M.J.C.	(Seat No-6)
309	29226/2025	10.04.2025	FAO-479/2018	R.P.DALAI	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
310	29227/2025	10.04.2025	WP (C) - 796/2011	P.K.PARIDA	GENERAL		Order Dtd. 2011-10-25		(Seat No-2)
311	29229/2025	10.04.2025	TRP (C) - 279/2023	J.D.MUDULI	GENERAL		Order Dtd. 2024-07-01	M.J.C.	(Seat No-6)
312	29231/2025	10.04.2025	WP (C) - 2874/2011	J.D.MUDULI	GENERAL		Order Dtd. 2011-03-29		(Seat No-6)
313	29233/2025	10.04.2025	WP (C) - 24981/2024	J.C.BARAL	GENERAL		Order Dtd. 2024-11-07		(Seat No-6)
314	29235/2025	10.04.2025	WP (C) - 7883/2024	S.DASH	GENERAL		Order Dtd.	WRIT BRANCH	(Seat No-

							2025-02-18	(DIVISION BENCH-2)	110)
315	29236/2025	10.04.2025	CRLMC-3339/2016	S.N.SHARMA	GENERAL		Order Dtd. 2016-11-21		(Seat No-110)
316	29240/2025	10.04.2025	TRP (C) - 71/2025	K.BEHERA	GENERAL		Order Dtd. 2025-04-29		(Seat No-110)
317	29242/2025	10.04.2025	WP (C) - 24827/2024	P.K.MOHANTY	GENERAL		Order Dtd. 2024-11-07		(Seat No-110)
318	29245/2025	10.04.2025	WP (C) - 217/2025	UNKNOWN	GENERAL		Order Dtd. 2025-02-05		(Seat No-110)
319	29247/2025	10.04.2025	RSA-22/2021	N.PANDA	GENERAL		Order Dtd. 2024-11-22	SECOND APPEAL	(Seat No-1)
320	29248/2025	10.04.2025	WP (C) - 17257/2022	P.C.DAS	GENERAL		Order Dtd. 2022-07-21	WRIT BRANCH-4	(Seat No-17)
321	29252/2025	10.04.2025	WPC (OAC) - 1228/2017	J.C.BARAL	GENERAL		Order Dtd. 2024-04-09	OA Branch	(Seat No-1)
322	29255/2025	10.04.2025	ABLAPL-198/2023	UNKNOWN	GENERAL		Order Dtd. 2023-02-09	BAIL-2	(Seat No-7)
323	29260/2025	10.04.2025	WP (C) - 26729/2024	L.PRADHAN	GENERAL		Order Dtd. 2024-11-18		(Seat No-7)
324	29265/2025	10.04.2025	CONTC-6031/2024	M/S JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-04-08		(Seat No-7)
325	29266/2025	10.04.2025	WP (C) - 3424/2018	B.M.DUTTA	GENERAL		Order Dtd. 2018-03-23		(Seat No-7)
326	29269/2025	10.04.2025	WP (C) - 22426/2024	L.PRADHAN	GENERAL		Order Dtd. 2024-09-18		(Seat No-7)
327	29276/2025	10.04.2025	WP (C) - 3486/2018	D.JETHY	GENERAL		Order Dtd. 2022-08-25	WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
328	29279/2025	10.04.2025	SA-	UNKNOWN	GENERAL		Order	SECOND	(Seat

			201/1996				Dtd. 2023-11-24	APPEAL	No-3)
329	29280/2025	10.04.2025	WP (C) - 6625/2013	P.K.DAS	GENERAL		Order Dtd. 2016-01-05	WRIT BRANCH-1	(Seat No-1)
330	29281/2025	10.04.2025	WP (C) - 8607/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH-6	(Seat No-25)
331	29282/2025	10.04.2025	ABLAPL- 15039/2024	D.LENKA	GENERAL		Order Dtd. 2025-01-03		(Seat No-25)
332	29283/2025	10.04.2025	WP (C) - 17067/2023	R.SAHOO	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-45)
333	29284/2025	10.04.2025	WP (C) - 9135/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-04-21		(Seat No-45)
334	29285/2025	10.04.2025	WP (C) - 20451/2016	B.D.BISWAL	GENERAL		Order Dtd. 2017-01-09		(Seat No-45)
335	29287/2025	10.04.2025	WP (C) - 22886/2024	P.K.MOHANTY	GENERAL		Order Dtd. 2024-09-23		(Seat No-45)
336	29288/2025	10.04.2025	WP (C) - 9304/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-05-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
337	29289/2025	10.04.2025	CMP- 310/2021	S.S.JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-34)
338	29290/2025	10.04.2025	CONTC- 73/2025	M/S JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-04-08		(Seat No-34)
339	29291/2025	10.04.2025	MATA- 129/2024	R.N.BEHERA	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-3)
340	29292/2025	10.04.2025	WP (C) - 20264/2024	P.N.PATTANAIAK	GENERAL		Order Dtd. 2024-09-05		(Seat No-3)
341	29293/2025	10.04.2025	CRLMP- 1129/2020	P.K.DAS	GENERAL		Order Dtd. 2020-12-07	WRIT BRANCH-6	(Seat No-35)

342	29294/2025	10.04.2025	WP (C) - 7379/2019	S. PATTANAIAK	GENERAL		Order Dtd. 2019-08- 01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
343	29296/2025	10.04.2025	WP (C) - 21286/2014	UNKNOWN	GENERAL		Order Dtd. 2021-12- 01	WRIT BRANCH-3	(Seat No- 13)
344	29298/2025	10.04.2025	WP (C) - 33196/2024	S. BISWAL	GENERAL		Order Dtd. 2025-01- 08	WRIT BRANCH-1	(Seat No-2)
345	29300/2025	10.04.2025	CRLMC- 1264/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-04- 02	CRIMINAL MISC	(Seat No-5)
346	29301/2025	10.04.2025	FAO- 522/2016	P. K. MOHANTY	GENERAL		Order Dtd. 9999-12- 31	MISC. APPEAL SEC.	(Seat No-2)
347	29304/2025	10.04.2025	ABLAPL- 3732/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-04- 08		(Seat No-2)
348	29312/2025	10.04.2025	CRLMC- 1546/2024	A. PARIDA	GENERAL		Annexure	CRIMINAL MISC	(Seat No-2)
349	29313/2025	10.04.2025	CMP- 959/2024	R. K. BARIK	GENERAL		Annexure		(Seat No-2)
350	29314/2025	10.04.2025	ARBA- 13/2018	K. N. SAHOO	GENERAL		Annexure	M. J. C.	(Seat No-1)
351	29315/2025	10.04.2025	TRP (C) - 36/2025	JAYAKRISHNA MOHAPATRA	GENERAL		Order Dtd. 2025-04- 08		(Seat No-1)
352	29316/2025	10.04.2025	ABLAPL- 2981/2025	JAYAKRISHNA MOHAPATRA	GENERAL		Order Dtd. 2025-03- 26		(Seat No-1)
353	29342/2025	10.04.2025	WP (C) - 9557/2025	J. P. KAR	GENERAL		Order Dtd. 2025-04- 08		(Seat No-1)
354	29344/2025	10.04.2025	FAO- 99/2006	U CHHOTRAY	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
355	29346/2025	10.04.2025	WP (C) - 6004/2019	A K BEHERA	GENERAL				(Seat No-5)
356	29352/2025	10.04.2025	WP (C) - 25494/2024	A K ROUT	GENERAL				(Seat No-5)
357	29353/2025	10.04.2025	CMP- 188/2025	R C BEHERA	GENERAL				(Seat No-5)
358	29354/2025	10.04.2025	WP (C) - 5469/2022	G R PATRA	GENERAL			WRIT BRANCH-4	(Seat No- 38)

359	29356/2025	10.04.2025	WP (C) - 7549/2011	M SAMANTRAY	GENERAL				(Seat No- 38)
360	29357/2025	10.04.2025	WP (C) - 9600/2025	N K ROUT	GENERAL			WRIT BRANCH-7	(Seat No-5)
361	29362/2025	10.04.2025	WP (C) - 7668/2016	K N SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
362	29363/2025	10.04.2025	CMAPL- 115/2005	MKAR	GENERAL				(Seat No- 110)
363	29365/2025	10.04.2025	WP (C) - 11380/2019	R K MOHAPATRA	GENERAL			WRIT BRANCH-6	(Seat No- 24)
364	29368/2025	10.04.2025	ABLAPL- 2386/2025	P K BEHERA	GENERAL			BAIL-2	(Seat No-9)
365	29370/2025	10.04.2025	WP (C) - 280/2025	D P DASH	GENERAL				(Seat No-9)
366	29372/2025	10.04.2025	WP (C) - 16544/2013	D K MOHANTY	GENERAL				(Seat No-9)
367	29374/2025	10.04.2025	OJC- 9440/2000	A MALIICK	GENERAL			WRIT BRANCH-1	(Seat No- 31)
368	29375/2025	10.04.2025	CRLMC- 1956/2022	J MOHAPATRA	GENERAL			CRIMINAL MISC	(Seat No-4)
369	29378/2025	10.04.2025	WP (C) - 7079/2025	S N SHARMA	GENERAL			WRIT BRANCH-4	(Seat No- 27)
370	29380/2025	10.04.2025	WP (C) - 6928/2025	S N SHARMA	GENERAL				(Seat No- 27)
371	29384/2025	10.04.2025	MACA- 571/2020	P K LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
372	29386/2025	10.04.2025	ABLAPL- 11486/2024	D SWAIN	GENERAL				(Seat No-7)
373	29387/2025	10.04.2025	JCRLA- 60/2019	S BEHERA	GENERAL			CRIMINAL APPEAL	(Seat No-1)
374	29391/2025	10.04.2025	OJC- 5180/1998	S N MISHRA	GENERAL				(Seat No-1)
375	29394/2025	10.04.2025	ABLAPL- 3314/2025	S SAHOO	GENERAL				(Seat No-1)
376	29397/2025	10.04.2025	WP (C) - 2930/2025	A SIKDAR	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
377	29401/2025	10.04.2025	WP (C) - 13956/2016	P K DASH	GENERAL				(Seat No- 108)
378	29404/2025	10.04.2025	WP (C) - 15029/2024	A SIKDAR	GENERAL			WRIT BRANCH-6	(Seat No- 26)

379	29408/2025	10.04.2025	CMP-522/2025	B DAS	GENERAL				(Seat No-26)
380	29411/2025	10.04.2025	CMP-531/2025	B DAS	GENERAL				(Seat No-26)
381	29413/2025	10.04.2025	WP (C) - 2824/2025	S MOHARANA	GENERAL			WRIT BRANCH-2	(Seat No-6)
382	29415/2025	10.04.2025	WP (C) - 21167/2023	N K ROUT	GENERAL			WRIT BRANCH-3	(Seat No-28)
383	29417/2025	10.04.2025	WP (C) - 9770/2025	S DASH	GENERAL			WRIT BRANCH-6	(Seat No-36)
384	29418/2025	10.04.2025	CRLMC-1348/2025	PK SWAIN	GENERAL			CRIMINAL MISC	(Seat No-7)
385	29419/2025	10.04.2025	BLAPL-10615/2021	B N SHARMA	GENERAL			BAIL-1	(Seat No-2)
386	29421/2025	10.04.2025	TRP (C) - 376/2019	R DAS	GENERAL			M. J. C.	(Seat No-6)
387	29422/2025	10.04.2025	FA-179/1999	D SAMAL	GENERAL				(Seat No-6)
388	29423/2025	10.04.2025	ABLAPL-3791/2025	J P KAR	GENERAL				(Seat No-6)
389	29424/2025	10.04.2025	ABLAPL-1668/2025	D K JENA	GENERAL				(Seat No-6)
390	29426/2025	10.04.2025	CRLA-491/2021	D SAMAL	GENERAL			CRIMINAL APPEAL	(Seat No-5)
391	29427/2025	10.04.2025	ABLAPL-3728/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-04-07		(Seat No-5)
392	29430/2025	10.04.2025	CMP-101/2014	KSHIS	GENERAL				(Seat No-5)
393	29431/2025	10.04.2025	ABLAPL-14128/2024	AMLAN SAKTI PAUL	GENERAL		Order Dtd. 2025-04-05		(Seat No-5)
394	29432/2025	10.04.2025	FAO-23/2018	M NAIK	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
395	29434/2025	10.04.2025	WP (C) - 7586/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-25	WRIT BRANCH-8	(Seat No-43)
396	29436/2025	10.04.2025	FAO-478/2022	M NAIK	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
397	29437/2025	10.04.2025	FAO-477/2022	M NAIK	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
398	29439/2025	10.04.2025	OJC-17404/1997	T BAG	GENERAL				(Seat No-5)

399	29441/2025	10.04.2025	MATA-20/2019	S MOHANTY	GENERAL			FIRST APPEAL	(Seat No-1)
400	29442/2025	10.04.2025	CMP-965/2024	S MOHARANA	GENERAL				(Seat No-1)
401	29444/2025	10.04.2025	OJC-1496/1988	S K BISWAL	GENERAL				(Seat No-1)
402	29505/2025	10.04.2025	WP (C) - 10033/2017	B S SWAIN	GENERAL				(Seat No-1)
403	29531/2025	10.04.2025	ABLAPL-1662/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-04-08		(Seat No-1)
404	29532/2025	10.04.2025	BLAPL-8379/2024	PK DAS	GENERAL		Order Dtd. 2025-01-03	BAIL-2	(Seat No-10)
405	29533/2025	10.04.2025	WP (C) - 4048/2025	PK MOHANTY	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-4	(Seat No-17)
406	29538/2025	10.04.2025	TRP (C) - 98/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-05-09		(Seat No-17)
407	29571/2025	10.04.2025	JCRLA-60/2006	OHLC	GENERAL			CRIMINAL APPEAL	(Seat No-1)
408	29572/2025	10.04.2025	JCRLA-69/2017	OHLC	GENERAL			CRIMINAL APPEAL	(Seat No-5)
409	29584/2025	10.04.2025	ABLAPL-10793/2024	BISWARANJAN DALAI	GENERAL		Order Dtd. 2024-04-08		(Seat No-5)
410	29585/2025	10.04.2025	ABLAPL-1812/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-04-08	BAIL-2	(Seat No-11)
411	29602/2025	10.04.2025	ABLAPL-1227/2025	P. K. BEHERA	GENERAL		Order Dtd. 2025-04-08		(Seat No-11)

NIC